Central Administrative Tribunal Principal Bench: New Delhi

CP 364/97 in OA 2700/97

New Delhi, this the 215t day of January, 1998

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Shri S.P. Biswas, Member (A)

- 1. Jaipal
- 2. Chottey Lal
- 3. Mahenderpal
- 4. Rajbir
- 5. Someshwar
- 6. Lallu
- 7. Hakikat (All working as Gangman, under AEN/Ghaziabad and PWI/Ghaizabad, Northern Railway. Petitioners

(By Advocate: Shri H.K. Gangwani- not present)

Vs.

- 1. Shri S.C. Mehta, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Shri K.K. Chowdhuri, Divisional Railway Manager, Northern Railway, State Entry Road, New Delhi.
- 3. Shri Harsha Vardhan Chugh, AEN,. Northern Railway, Ghaziabad.

.. Respondents

(By Advocate: Shri R.L.Dhawan)

ORDER (ORAL) Dr. Jose P. Verghese, Vice-Chairman (J)-

order passed by the In view of the respondents on 18.12.1997 prima facie we find that our orders dated 18.11.1997 have been complied with. appears on behalf of the petitioner even on the second call. In the circumstances, this C.P. is dropped and notices discharged.

(S. P. Biswas) Member (A)

(Dr. Jose P. Verghese) Vice-Chairman (J)

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